

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:179  
ANSWERED ON:22.11.2010  
ALLOCATION OF FUNDS UNDER PMGSY  
Agarwal Shri Rajendra;Nagar Shri Surendra Singh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the criteria and allocation of funds to various States under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the Government has maintained uniformity in the allocation of funds for construction and upgradation of various roads in the country under PMGSY;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the further steps being taken in this regard?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No. 179 due for reply on 22.11.2010

(a) to (e): Part of Cess on HSD accrued in CRF is earmarked for PMGSY and this is allocated amongst States as per formula given by the Planning Commission for allocation of funds in 2000-01. In addition, the funds for implementation of the programme are received from Plan Assistance, Externally Aided Projects through World Bank & Asian Development Bank and loans raised from National Bank for Agriculture and Rural Development (NABARD). The allocation out of share of Cess received for the programme is normative in nature and additional funds over and above the normative allocation are made available to the States depending upon status of preparedness, the speed of execution of projects in hand and the absorption capacity of the executing agencies.